

22-7-94

Hon. Mr. S. Dayal, C.M.
Hon. Mr. T. Verma, J.M.

None for the applicant. S.M.B.
Singh for the respondents. An
Carrick O'Garra also none
appeared on behalf of
the applicant. However,
the case is adjourned to
15.9.94 for hearing. Since
none appeared on behalf
of the applicant on that
date, the case should stand
dismissed in default.

W.C.
A.M.

J.R.
J.M.

O.R.

RA has not been
filed so far.

Submitted before
Hon'ble Court for
hearing.

14/9/94

15.9.94

Hon. Mr. T.L. Verma, J.M.
Hon. Mr. S. Dayal, A.M.

Advocates have resolved
not to work today. The
case is adjourned to
8.11.94 for hearing.

Pras
Ray

08/11/94

Hon. Mr. K. Mathukumar, A.M.
Hon. Mr. J.S. Dhalwal, J.M.

~~None~~ Sri A. Sthelkar for the respondents.
None for the applicant. On the previous
occasions also no one appeared on behalf of
the applicant. It appears that applicant has lost his
interest in pursuing the matter. The application
is, therefore, dismissed in default of the applicant.

J.R.
A.M.

W.C.
A.M.